

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 46

CP/264(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **DA URBAN NOMADS COMMUNITY PRIVATE LIMITED V/s REGISTRAR OF COMPANIES (ROCPUNE)**

Section 131(1) of the Companies Act, 2013 and Rule 11

ORDER

Adv. Ankit Srivastav for the Petitioner present through VC. Adv. Prachi Wazalwar a/w Adv. Arusha Bapat for IT DEPARTMENT present through VC. Adv. Sarosh Bharucha i/b HafeezurRahman for Respondent No.2 present through VC.

Ld. Counsel for the Income Tax Department informs that they have placed the matter before the Judicial Authorities to have their comments and seek some time. Ld. Counsel for the RoC also informs that approval from Competent Authority is awaited. List this matter on Board on **07.06.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**